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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No. 414/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH JULY, 2018, 10:30 A.M

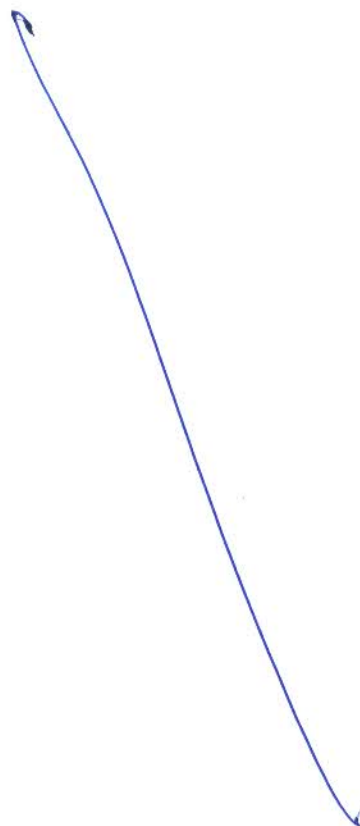
Name of the Company	Narshingh Ispat Ltd. & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. BIDISHA ACHARI, PES

Applicants

Bidisha Achari
04/07/2018.

2. ~~SMRITI~~



1. 04-07-2018 – CA(CAA) No. 414/KB/2018 – Narshingh Ispat Ltd. & Ors.

O R D E R

The Ld. PCS appears for the Applicant.

The matter is adjourned for further hearing on 17-07-2018.

Sd

(MADAN B GOSAVI)
MEMBER(JUDICIAL)